

DIVISION BENCH
COURT - II

S-2

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1412(KB)2018
IA(I.B.C)/1483(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH JULY 2024

IN THE MATTER OF	PUNJAB NATIONAL BANK VS DIVINE ALLOYS & POWER CO LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance (via video conferencing/physically)

Mr. Rajesh Kumar Agrawal] Liquidator-in-person
Ms. Pooja Agrawal, Adv.] For Liquidator

ORDER

1. Ld. Counsel appearing on behalf of the Liquidator present. Ld. Liquidator-in-person present.
2. **IA(I.B.C)/1483(KB)2024:**
 - a. This application has been filed by the Liquidator to place on record the 13th Progress Report, which is placed at page 7 onwards of the application. This application is supported by an affidavit which is placed at page 3 to 6 of the application. Asset have been sold as going concern and distribution is almost complete. Therefore, 13th Progress Report is taken on record, and, accordingly this application is **disposed of**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**